

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 160)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.10.2026

ORDER NO. 137 of 2026 (Cancellation)

Hon'ble Officiating President is pleased to cancel the roster order no. 137 of 2026 for **CESTAT, Hyderabad** from **12.10.2026 to 16.10.2026** as Mr. Angad Prasad, Hon'ble Member (Judicial) is on leave.

By Order,



(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Hyderabad/Chennai//P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Hyderabad/Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.



Deputy Registrar